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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P.No.80/2004
O.A.No.653/2002

New Delhi, this the 1st day of March, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman(A).
Hon'ble Shri Bharat Bhushan, Member(J).

Vijay Kumar S/o Shri Daya Ram
C/o All India Central P.W.D.(MRM)
Karamchari Sangathan,
4823, Balbir Nagar Extn.
Gali No.13, Shahdara,
Delhi-32.

..... Applicant

(By Advocate: Ms. Mala Kapoor proxy counsel for
Shri Naresh Kaushik)

versus

1. Shri K.N. Aggarwal,
D.G. of Works CPWD,
Nirman Bhawan, New Delhi.
2. Shri A.S. Arora,
Superintending Engineer,
Coordination Circle (Elect),
C.P.W.D. East Block, R.K.Puram,
New Delhi.
3. Shri Parmanand,
The Executive Engineer,
PWD, Division No.IV,
Hauz Khas, New Delhi
4. Shri M.Shanker, Secretary,
Ministry of Urban Development
and Poverty Alleviation,
Nirman Bhavan, New Delhi.

....Respondents

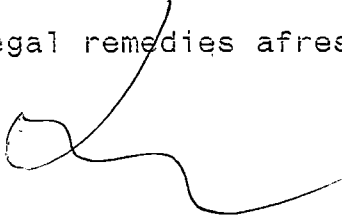
(By Advocate: None)

Order(Oral)

Hon'ble Shri V.K.Majotra, VC(A)

Learned counsel heard.

Applicant's OA-653/2002 was disposed of vide orders dated 10.4.2003. Learned counsel seeks and is allowed to withdraw CP-80/2004 with the liberty to take recourse to legal remedies afresh, if any.


(Bharat Bhushan)
Member(J)


(V.K. Majotra)
Vice Chairman(A)